

[Dr. Karni Singh]

Fifty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th February, 1970."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Fifty-seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th February, 1970."

The motion was adopted.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 85)

SHRI SRINIBAS MISRA (Cuttack) : I move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India.

The motion was adopted.

SHRI SRINIBAS MISRA : I introduce the Bill.

CITIZENSHIP (AMENDMENT) BILL*

(Amendment of sections 9, 10 and substitution of new section 10 A)

SHRI M. N. REDDY (Nizamabad) : I move for leave to introduce a Bill further to amend the Citizenship Act, 1955.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Citizenship Act, 1955."

The motion was adopted.

SHRI M. N. REDDY : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL* *(Amendment of Eighth Schedule)*

SHRI M. MEGHACHANDRA (Inner Manipur) : I move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution."

The motion was adopted.

SHRI M. MEGHACHANDRA : I introduce the Bill.

CIVIL AVIATION (LICENSING) BILL*

SHRI S. C. SAMANTA (Tamluk) : I move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sections of the Air Corporations Act, 1953."

The motion was adopted.

SHRI S. C. SAMANTA : I introduce the Bill.

PARLIAMENT LIBRARY BILL*

SHRI S. C. SAMANTA (Tamluk) : I move for leave to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for building up an up-to-date and a comprehensive Library for Parliament"

The motion was adopted.

*Published in Gazette of India, Extraordinary, Part II, Section 2, Dated 27-2-70.